

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: **REFRESHER COURSE** – ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD - Nomination of 65 Junior Civil Judges working in the States of Telangana and Andhra Pradesh to undergo 35th Refresher Course for two weeks from 25.07.2016 (Monday) to 06.08.2016 (Saturday) at Andhra Pradesh Judicial Academy, Secunderabad – **ORDERS – ISSUED.**

REF: Letter ROC.No.359/2016/APJA-Sec'bad, dated 18.05.2016 from the Director, Andhra Pradesh Judicial Academy, Secunderabad.

ORDER ROC.NO. 3429/2016-B.SPL. DATED: 14.07.2016

The High Court is pleased to pass the following orders:

The following 65 Junior Civil Judges working in the States of Telangana and Andhra Pradesh, mentioned in Column No.2, are hereby nominated to undergo 35th Refresher Course for two weeks from 25.07.2016 (Monday) to 06.08.2016 (Saturday) at Andhra Pradesh Judicial Academy, Secunderabad. The nominated officers are directed to handover charge of their posts to the officers mentioned in Column No.3 and proceed to attend the said Course and to report at the Academy on 25.07.2016 (Monday) at 8.30 a.m.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	Smt. Y.Bindu Madhavi, V Addl. Junior Civil Judge, Guntur.	Judicial Magistrate of First Class, Special Mobile Court, Guntur.
2.	Mohd. Nazeer-Ul-Ain, I Addl. Junior Civil Judge, Sattenapalli, Guntur District. (The officer is directed to handover charge of his post and also the post of II Addl. Junior Civil Judge, Sattenapalle, which post he is holding full additional charge)	Pri. Junior Civil Judge, Sattenapalle, Guntur District.
3.	Ch.Jitendhar, Junior Civil Judge, Bellampally, Adilabad District.	I Addl. Junior Civil Judge, Mancherial, Adilabad District.
4.	K.Jayaram Reddy, Addl. Junior Civil Judge, Armoor, Nizamabad District.	Pri. Junior Civil Judge, Armoor, Nizamabad District.
5.	S.Venkateswara Reddy, Junior Civil Judge, Bhimadole, West Godavari District.	I Addl. Junior Civil Judge, Tadepalligudem, West Godavari District.
6.	S.C.Raghavendra, III Addl. Junior Civil Judge, Chittoor.	IV Addl. Junior Civil Judge, Chittoor.
7.	M.Pradeep Kumar, II Addl. Junior Civil Judge, Madanapalle, Chittoor District	I Addl. Junior Civil Judge, Madanapalle, Chittoor District.
8.	C.Pavan Kumar, II Addl. Junior Civil Judge, Tenali, Guntur District.	I Addl. Junior Civil Judge, Tenali, Guntur District.

9.	<p>N.Venkat Ram, Special Judicial Magistrate of First Class, Excise Court, Sangareddy, Medak District.</p> <p>(The officer is directed to handover charge of his post and also the post of Junior Civil Judge, Andole at Jogipet, which post he is holding full additional charge)</p>	<p>Judicial Magistrate of First Class, Special Mobile Court, Sangareddy, Medak District.</p>
10.	<p>Ch.L.Srinivasa Rao, Junior Civil Judge, Bantumilli, Krishna District.</p>	<p>II Addl. Junior Civil Judge, Machilipatnam, Krishna District.</p>
11.	<p>Ms. K.Krishna Satya Latha, Junior Civil Judge, Rajam, Srikakulam District.</p>	<p>Junior Civil Judge, Palakonda, Srikakulam District.</p>
12.	<p>Smt. M.Venkata Seshamma, Rent Controller-cum-IV Addl. Junior Civil Judge, Vijayawada, Krishna District.</p>	<p>III Addl. Junior Civil Judge, Vijayawada, Krishna District.</p>
13.	<p>Smt. Y.Srilakshmi, II Addl. Junior Civil Judge, Kovvur, West Godavari District.</p>	<p>I Addl. Junior Civil Judge, Kovvur, West Godavari District.</p>
14.	<p>Ms. Radhika Jaiswal, Prl. Junior Civil Judge-cum-VIII Metropolitan Magistrate, Cyberabad at Rajendranagar, Rangareddy District.</p>	<p>I Addl. Junior Civil Judge-cum-XVII Metropolitan Magistrate, Cyberabad at Rajendranagar, Rangareddy District.</p>
15.	<p>Ms. E.Prasuna, Prl. Junior Civil Judge, Kavali, Nellore District.</p>	<p>Prl. Junior Civil Judge, Kovur, Nellore District.</p>
16.	<p>Ms. K.Prasanthi, II Addl. Junior Civil Judge, Eluru, West Godavari District.</p>	<p>Special Judicial Magistrate of First Class, Excise Court, Eluru, West Godavari District.</p>
17.	<p>Smt. N.Prasanthi, Junior Civil Judge, Nalgonda.</p>	<p>Special Judicial Magistrate of First Class, Excise Court, Nalgonda.</p>
18.	<p>Ms. G.Kavitha Devi, I Addl. Junior Civil Judge, Kothagudem, Khammam District.</p> <p>(The officer is directed to handover charge of her post and also the post of II Addl. Judicial Magistrate of First Class, Kothagudem, which post she is holding full additional charge)</p>	<p>III Addl. Junior Civil Judge, Kothagudem, Khammam District.</p>
19.	<p>P.Divakar, Prl. Junior Civil Judge, Gudur, Nellore District.</p> <p>(The officer is directed to handover charge of his post to the Junior Civil Judge, Venkatagiri and further handover charge of the post of Junior Civil Judge, Kota, which post he is holding full additional charge to the Junior Civil Judge, Naidupet)</p>	<p>1. Junior Civil Judge, Venkatagiri, Nellore District, will be in full additional charge of the post of Prl. Junior Civil Judge, Gudur.</p> <p>2. Junior Civil Judge, Naidupet, will be in full additional charge of the post of Junior Civil Judge, Kota, during the training period of Sri P.Divakar.</p>

20.	<p>V.Eswaraiah, Addl. Junior Civil Judge, Gadwal, Mahabubnagar District.</p> <p>(The officer is directed to handover charge of his post and also the post of Pri. Junior Civil Judge, Gadwal, which post he is holding full additional charge)</p>	Junior Civil Judge, Atmakur, Mahabubnagar District.
21.	<p>Smt. Shanker Sri Devi, Junior Civil Judge, Thorur, Warangal District.</p>	Pri. Junior Civil Judge, Mahabubabad, Warangal District.
22.	<p>Smt. Chittibomma Ashalatha, V Addl. Junior Civil Judge, Warangal.</p>	VI Addl. Junior Civil Judge, Warangal.
23.	<p>K.Prasad, I Addl. Junior Civil Judge, Huzurabad, Karimnagar District.</p> <p>(The officer is directed to handover charge of his post and also the post of II Addl. Junior Civil Judge, Huzurabad, which post he is holding full additional charge)</p>	Pri. Junior Civil Judge, Huzurabad, Karimnagar District.
24.	<p>Smt. M.Kalpana, VII Asst. Judge, City Civil Court, Hyderabad.</p>	VIII Asst. Judge, City Civil Court, Hyderabad.
25.	<p>Ms. G.Radhika, I Addl. Junior Civil Judge-cum-XVI Metropolitan Magistrate, Cyberabad at Kukatpally, Rangareddy District.</p> <p>(The officer is directed to handover charge of her post and also the post of Pri. Junior Civil Judge-cum-IX Metropolitan Magistrate, Cyberabad at Kukatpally, which post she is holding full additional charge)</p>	IV Addl. Junior Civil Judge, Kukatpally, Rangareddy District.
26.	<p>Nenuri Santosh Kumar, Junior Civil Judge, Metpally, Karimnagar District.</p> <p>(The officer is directed to handover charge of his post and also the post of Junior Civil Judge, Korutla, which post he is holding full additional charge)</p>	Junior Civil Judge, Vemulavada, Karimnagar District.
27.	<p>M.Kasi Viswanadha Achary, Junior Civil Judge, Alur, Kurnool District.</p>	Pri. Junior Civil Judge, Adoni, Kurnool Distrit.
28.	<p>Smt. P.Sreedevi, Pri. Junior Civil Judge-cum-X Metropolitan Magistrate, Cyberabad at Malkajgiri, Rangareddy District.</p>	I Addl. Junior Civil Judge-cum-XVIII Metropolitan Magistrate, Cyberabad at Malkajgiri, Rangareddy District.
29.	<p>Smt. M.Kiran Mahi, IX Asst. Judge, City Civil Court, Hyderabad.</p> <p>(The officer is directed to handover charge of her post and also the post of XX Asst. Judge, City Civil Court, Hyderabad, which post she is holding full additional charge)</p>	X Asst. Judge, City Civil Court, Hyderabad.

30.	Ms. M.Sandya Rani, III Addl. Junior Civil Judge (Juvenile Court), Tirupati, Chittoor District.	IV Addl. Junior Civil Judge, Tirupati, Chittoor District.
31.	B.Ramesh, I Addl. Junior Civil Judge, Jagtial, Karimnagar District.	II Addl. Junior Civil Judge, Jagtial, Karimnagar District.
32.	M.S.Kareemulla, Addl. Junior Civil Judge, Dhone, Kurnool District.	Prl. Junior Civil Judge, Dhone, Kurnool District.
33.	Shaik Baba Fakruddin, Junior Civil Judge, Palamaner, Chittoor District.	Prl. Junior Civil Judge, Punganur, Chittoor District.
34.	G.Udaya Bhaskar Rao, Junior Civil Judge, Tungaturthi, Nalgonda District.	Junior Civil Judge, Nidamanoor, Nalgonda District.
35.	M.Bujjappa, Prl. Junior Civil Judge, Ananthapuram. (The officer is directed to handover charge of his post and also the post of Judicial Magistrate of First Class, Special Mobile Court, Ananthapuram, which post he is holding full additional charge)	Addl. Junior Civil Judge, Ananthapuram.
36.	G.V.Mahesh Nath, Prl. Junior Civil Judge, Sangareddy, Medak District.	Addl. Junior Civil Judge (Juvenile Court), Sangareddy, Medak District.
37.	Beera Srinivasu, Addl. Junior Civil Judge, Jaggaiahpet, Krishna District.	Prl. Junior Civil Judge, Jaggaiahpet, Krishna District.
38.	K.Ratna Prasad, Prl. Junior Civil Judge, Narsapur, West Godavari District.	Addl. Junior Civil Judge, Narsapur, West Godavari District.
39.	Ms. K.Deepa Divya Krupa, Junior Civil Judge, Kothapeta, East Godavari District.	Junior Civil Judge, Razole, East Godavari District.
40.	Smt. M.Aruna, I Addl. Junior Civil Judge, Godavarikhani, Karimnagar District.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Godavarikhani, Karimnagar District.
41.	K.Kiran Kumar, Prl. Junior Civil Judge, Nizamabad. (The officer is directed to handover charge of his post and also the post of I Addl. Junior Civil Judge, Nizamabad, which post he is holding full additional charge)	II Addl. Junior Civil Judge, Nizamabad.
42.	Ms. P.Aruna Kumari, Junior Civil Judge, Nakrekal, Nalgonda District.	Prl. Junior Civil Judge, Miryalaguda, Nalgonda District.
43.	E.Anjaneyulu, Addl. Junior Civil Judge, Kandukur, Prakasam District.	Prl. Junior Civil Judge, Kandukur, Prakasam District.
44.	K.V.Ramakrishnaiah, Addl. Junior Civil Judge, Kavali, Nellore District.	Prl. Junior Civil Judge, Kovur, Nellore District.
45.	Shaik Atheeque Ahmad, Junior Civil Judge, Sidhout, Kadapa District	Junior Civil Judge, Badwel, Kadapa District.
46.	G.Praveen Kumar, Prl. Junior Civil Judge, Siddipet, Medak District.	Addl. Junior Civil Judge, Siddipet, Medak District.

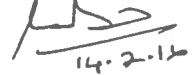
47.	K.P.Sai Ram, Addl. Junior Civil Judge, Gudur, Nellore District.	Junior Civil Judge, Venkatagiri, Nellore District.
48.	Mohd. Yousuf, XIII Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District	XIV Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District.
49.	Smt. A.Kanchana Reddy, Junior Civil Judge now working as Administrative Officer, Andhra Pradesh Judicial Academy, Secunderabad.	Asst. Director, A.P. Judicial Academy, Secunderabad.
50.	S.Madhu, Pr. Junior Civil Judge, Jagtial, Karimnagar District.	II Addl. Junior Civil Judge, Jagtial, Karimnagar District.
51.	Smt. V.Rajani, Judicial Magistrate of First Class, Special Mobile Court, Nalgonda.	Special Judicial Magistrate of First Class, Excise Court, Nalgonda.
52.	Smt. T.Madhavi, I Addl. Junior Civil Judge (Juvenile Court), Karimnagar	Judicial Magistrate of First Class, Special Mobile Court, Karimnagar.
53.	Sri U.Ram Mohan, Addl. Junior Civil Judge, Nandyal, Kurnool District'	Pr. Junior Civil Judge, Nandyal, Kurnool District.
54.	Smt. V.Madhavilatha, II Addl. Junior Civil Judge, L.B.Nagar, Rangareddy District.	I Addl. Junior Civil Judge, L.B.Nagar, Rangareddy District.
55.	S.Siva Shankar Reddy, Addl. Junior Civil Judge, Chirala, Prakasam District.	Pr. Junior Civil Judge, Chirala, Prakasam District.
56.	Shaik Meera Khasim Saheb, Junior Civil Judge, Kotabommali, Srikakulam District.	Junior Civil Judge, Narasannapet, Srikakulam District.
57.	Shaik Abdul Shariff, Judicial Magistrate of First Class, Special Mobile Court, Eluru, West Godavari District. (The officer is directed to handover charge of his post and also the post of I Addl. Junior Civil Judge, Eluru, which post he is holding full additional charge)	Special Judicial Magistrate of First Class, Excise Court, Eluru, West Godavari District.
58.	Smt. M.Satya Kumari, Addl. Junior Civil Judge, Guduwada, Krishna District.	Pr. Junior Civil Judge, Guduwada, Krishna District.
59.	Smt. D.Indira, Judicial Magistrate of First Class, Special Mobile Court-cum-XI Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District.	Special Judicial Magistrate of First Class, Excise Court-cum-XII Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District.
60.	S.Srinivas, Addl. Junior Civil Judge, Peddapuram, East Godavari District. (The officer is directed to handover charge of his post and also the post of Pr. Junior Civil Judge, Peddapuram, which post he is holding full additional charge)	II Addl. Junior Civil Judge, Kakinada, East Godavari District.
61.	J.V.V.Satyanarayana Murthy, III Metropolitan Magistrate, Municipal Mobile Court, Vijayawada, Krishna District.	I Metropolitan Magistrate for trial of cases under M.V.Act (Mobile Court), Vijayawada, Krishna District.

62.	K.Ravi, Addl. Junior Civil Judge, Ponnur, Guntur District. (The officer is directed to handover charge of his post and also the post of Prl. Junior Civil Judge, Ponnur, which post he is holding full additional charge)	Addl. Junior Civil Judge, Bapatla, Guntur District.
63.	P.Ramana Reddy, II Addl. Junior Civil Judge, Vijayawada, Krishna District.	Prl. Junior Civil Judge, Vijayawada, Krishna District.
64.	Smt. G.Theresa, Addl. Rent Controller-cum-XVIII Asst. Judge, City Civil Court, Secunderabad.	Prl. Rent Controller-cum-XVII Asst. Judge, City Civil Court, Secunderabad.
65.	Smt. M.Eunice, Junior Civil Judge, Tandur, Rangareddy District.	Prl. Junior Civil Judge, Vikarabad, Rangareddy District.

The Officers mentioned in Column No.3, will be in full additional charge of the post mentioned in Column No.2, of the relevant row during the period of absence of the above said officers who are nominated to participate in the above said refresher course for two weeks from 25.07.2016 to 06.08.2016 at Andhra Pradesh Judicial Academy, Secunderabad.

On return from the above said refresher course, the officers mentioned in Column No.2 will rejoin duty in their respective posts.

NOTE: The Training Proceedings placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and reporting to training at Andhra Pradesh Judicial Academy, Secunderabad.


14.2.16

REGISTRAR (VIGILANCE)

To

1. The officers.
2. The Incharge officers.
3. The Director, A.P. Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Chief Judge, City Small Causes Court, Hyderabad.
6. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned for placing the proceedings in the High Court's website).
7. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Ananthapuram, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Warangal and West Godavari at Eluru.
8. **THE DISTRICT TREASURY OFFICERS:**
Adilabad, Ananthapuram, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Warangal and West Godavari at Eluru.
9. **THE SECTION OFFICERS:** Special Officers Section, Vigilance Cell, E.Section, Work Review Cell, O.P. Cell, D.Budget, B-Section and Computer Section, High Court of Judicature at Hyderabad.

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